

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.63/560(6)/NCLT/AHM/2017(New)
C.P. No. 543/560(6)/NCLT/AHM/2016(Old)**


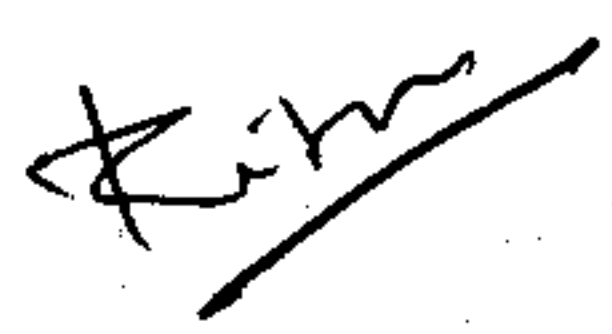
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Shobhashree Spinners Pvt. Ltd. & Ors.
V/s.
Registrar of Companies, Gujarat

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Megha Jari Dr. Shilpi Thaper	Adv. P.C.S.	Shobhashree Spinners Pvt. Ltd. Shilpi Thaper & Proc. P.C.S.	
2.	NAVIN PAHWA WITH RITU SHAH (FOR THAKKAR AND PAHWA)	SR. ADV ADV	Respondents	

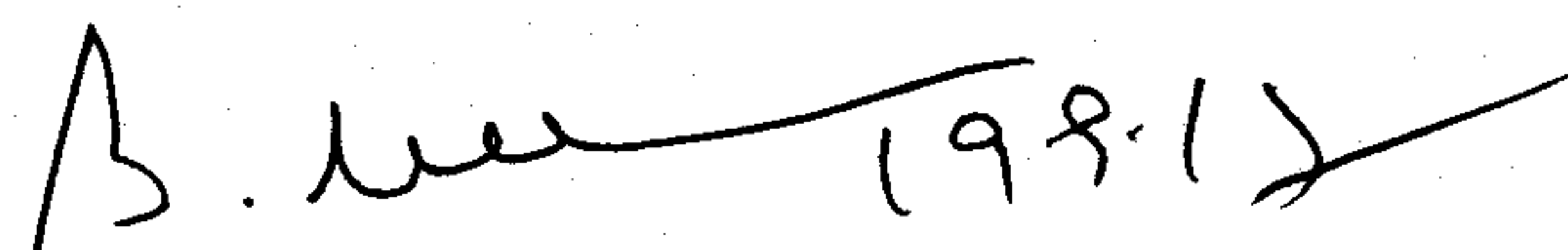
ORDER

Learned Advocate Ms. Shilpi Thaper present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents (Shareholder).

Appellant filed rejoinder.

IA no. 280/2017 is allowed.

List the matter on 07.11.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.